

## Annexure 2

## List of Unsecured Financial Creditors belonging to any class of creditors

(Filing under clause (d) of sub-regulation (5) of regulation 31 the IBBI (Liquidation process) Regulations, 2016)													(Amount in Rs)	
Sl.No.	Name of the Creditor	Details of Claim received		Details of Claims Admitted						Amount of Contingent Claims	Amount of any Mutual dues, that may be set-off	Amount of Claim Not Admitted	Amount of Claims under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	IIFCL		1,47,28,16,257	1,47,28,16,257										
2	EARCPL		1,10,15,66,499	1,10,15,66,499										
3	IFCI Factors (now assigned to Omkara Assets Reconstructions Pvt Ltd vide assignment agreement dated 26.07.2023)		15,31,14,709	15,31,14,709										
<b>Total</b>			<b>2,72,74,97,465</b>	<b>2,72,74,97,465</b>								<b>0</b>	<b>0</b>	